

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. IA 1477/2021 IA 2631/2021 MA 3671/2019 MA 3774/2019
in C.P.(IB)-286(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022**

NAME OF THE PARTIES: Manoj kumar Mishra ... RP
IN THE MATTER OF
Sunrise TSR Factory
V/s
Monotone Tyres Ltd

APPEARANCE :

RESOLUTION PROFESSIONAL (in person) : Mr. Manoj Kumar Mishra
FOR THE RESOLUTION PROFESSIONAL : Adv. Bushra Dadnak
IDFC FIRST BANK : Adv. Shashank Trivedi

Section: 33(1) u/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **07.10.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

30.08.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)